

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3114
TO BE ANSWERED ON 11.07.2019**

MODERNISATION OF HYDRO POWER PROJECTS

**3114. DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. HEENA GAVIT:
DR. SUBHASH RAMRAO BHAMRE:
SHRI SUNIL DATTATRAY TATKARE:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has assessed the potential of States which are capable of generating hydro power;**
- (b) if so, the details thereof along with the steps being taken by the Government to harness the potential;**
- (c) the details of the improvement/modernisation carried out to increase the output of various hydel power projects and the funds allocated and utilised for the said purpose during each of the last three years and the current year, State/UT-wise; and**
- (d) whether various hydro power projects allotted to the private sector in various States are yet to take off and if so, the details thereof along with the reasons for delay, project-wise?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): As per reassessment studies of hydroelectric potential carried out by the Central Electricity Authority (CEA) in the country during the year 1978-87, the assessed hydro power potential (above 25 MW) is 1,45,320 MW. The state-wise details of potential and its status of development are enclosed at Annexure-I.

Recently, to promote Hydro Power Sector, Government has approved the following measures:

- 1. Declaring Large Hydro Power (LHPs) (> 25 MW projects) as Renewable Energy source;**
- 2. Hydro Purchase Obligation (HPO) as a separate entity within Non-solar Renewable Purchase Obligation (RPO);**
- 3. Tariff rationalization measures for bringing down hydro power tariff in initial years;**
- 4. Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs);**
- 5. Budgetary Support to Cost of Enabling Infrastructure, i.e. roads/bridges etc.**

(c) : During last three years (i.e. 2016-17, 2017-18 and 2018-19) and the current year 2019-20 (upto June), improvement / modernisation of 7 schemes (3 schemes in Central Sector and 4 schemes in State Sector) with an aggregate installed capacity of about 1914.4 MW have been completed and achieved a benefit of 116.8 MW through Life Extension. The state - wise list of these hydro Renovation & Modernisation (R&M) schemes are given at Annexure-II.

(d) : 104 Hydro Electric Projects (HEPs) with installed capacity (IC) of 38,751 MW have been allotted to the Private Sector for development by various States. Out of these, 91 HEPs with installed capacity of 36,269 MW have not taken off for construction. Details of these 91 HEPs with reasons for delay are given at Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3114 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

**STATUS OF HYDRO ELECTRIC POTENTIAL DEVELOPMENT*
(In terms of Installed Capacity – Above 25 MW)**

Region/ State	Identified Capacity as per reassessment study		Capacity		Capacity Under Construction**	
			In Operation**		(MW)	(%)
	Total (MW)	Above 25 MW	(MW)	%		
NORTHERN						
Jammu & Kashmir	14146	13543	3449.0	25.47	1935.5	14.29
Himachal Pradesh	18820	18540	9809.0	52.91	1885.0	10.17
Punjab	971	971	1096.3	100	206.0	21.22
Haryana	64	64	0.0	0	0.0	0.00
Rajasthan	496	483	411.0	85.09	0.0	0.00
Uttarakhand	18175	17998	3756.4	20.87	1490.0	8.28
Uttar Pradesh	723	664	501.6	75.54	0.0	0.00
Sub Total (NR)	53395	52263	19023.3	36.40	5516.5	10.56
WESTERN						
Madhya Pradesh	2243	1970	2235.0	100	400.0	20.30
Chhattisgarh	2242	2202	120.0	5.45	0.0	0.00
Gujarat	619	590	550.0	100	0.0	0.00
Maharashtra	3769	3314	2647.0	79.87	0.0	0.00
Goa	55	55	0.0	0.00	0.0	0.00
Sub-total (WR)	8928	8131	5552.0	68.28	400.0	4.92
SOUTHERN						
Andhra Pradesh	2366	2341	1610.0	68.77	960.0	41.01
Telangana	2058	2019	800.0	39.62	0.0	0.00
Karnataka	6602	6459	3644.2	56.42	0.0	0.00
Kerala	3514	3378	1856.5	54.96	100.0	2.96
Tamil Nadu	1918	1693	1778.2	100	0.0	0.00
Sub Total (SR)	16458	15890	9688.9	60.97	1060.0	6.67
EASTERN						
Jharkhand	753	582	170.0	29.21	0.0	0.00
Bihar	70	40	0.0	0.00	0.0	0.00
Odisha	2999	2981	2142.3	71.86	0.0	0.00
West Bengal	2841	2829	441.2	15.60	120.0	4.24
Sikkim	4286	4248	2169.0	51.06	1133.0	26.67
Sub Total (ER)	10949	10680	4922.5	46.09	1253.0	11.73
NORTH EASTERN						
Meghalaya	2394	2298	322.0	14.01	0.0	0.00
Tripura	15	0	0.0	0.00	0.0	0.00
Manipur	1784	1761	105.0	5.96	0.0	0.00
Assam	680	650	350.0	53.85	0.0	0.00
Nagaland	1574	1452	75.0	5.17	0.0	0.00
Arunachal Pradesh	50328	50064	515.0	1.03	2600.0	5.19
Mizoram	2196	2131	60.0	2.82	0.0	0.00
Sub Total (NER)	58971	58356	1427.0	2.45	2600.0	4.46
ALL INDIA	148701	145320	40613.6	27.95	10829.5	7.45

* Excluding Pumped Storage Hydro Plants

** Capacity above 25 MW

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3114 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

State-wise list of Hydro Renovation, Modernisation, Uprating & Life Extension (RMU&LE) schemes completed during last three years (i.e. 2016-17, 2017-18 & 2018-19) and 2019-20 (upto June, 2019)

Sl. No	Project, Agency, Inst. Cap. (No. x MW)	Capacity Covered under RMU&LE (No.x.MW)	Completed Cost (Rs. Crores)	Benefits (MW)	Category	Year of Completion
CENTRAL SECTOR						
1	Salal, NHPC (6x115)	5x115	51.08	-	R&M	2019-20
2	Ganguwal (1x29.25+2x24.2) & Kotla (1x29.25+2x24.2) BBMB	1x24.2 (U-2) 1x24.2 (U-3)	9.58	48.4 (LE)	RM&LE	2017-18
3	Dehar Power House (Unit-3), BBMB (6x165)	1x165	16.00	-	R&M	2017-18
STATE SECTOR						
4	Sumbal Sindh, J&KSPDC	2x11.3	24.59	-	R&M	2016-17
5	Khatima, UJVNL	3x13.8	118.83	41.40 (LE)	RM&LE	2016-17
6	Sharavathy Genarating Station (PhB), KPCL	10x103.5	29.27	-	R&M	2016-17
7	Jaldhaka St.I, WBSedcl	3x9	79.97	27 (LE)	RM&LE	2016-17
Total		1914.4	329.32	116.8(LE)		

Abbreviations: R&M – Renovation & Modernisation; U – Uprating; LE – Life Extension

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3114 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

Status of 91 Hydro Electric Projects allotted to Private Sector Developers and not taken off for construction

A. Status of 19 Hydro Electric Projects for which DPR concurred by CEA

Sl. No	Name of Scheme	Developer	Installed Capacity (MW)	CEA Concurrence	Remarks / Reasons
Uttarakhand					
1.	Alaknanda	GMR (Badrinath) HPG Ltd.	300	08.08.08	EC accorded on 12.3.2008, FC-I accorded on 08.11.2011. FC-II accorded on 09.11.2012. The project is included in the list of 24 projects under review by Hon'ble Supreme Court.
Himachal Pradesh					
2.	Miyar	MHPCL	120	07.02.13	EC accorded on 30.07.12. FC-I accorded on 27.07.12. FC-II not obtained.
3	Chhatru	DSC	126	15.01.15	EC recommended by EAC on 24.02.15. FC-I & FC-II not obtained.
4	Kutehr	JSWEPL	240	31.08.10	EC accorded on 05.07.2011, FC-I accorded on 22.06.2011 and FC-II accorded on 19.02.2013. Construction of the project could not be started due to non-completion of activities as under: i) Lease of Forest land ii) Felling of trees.
Nagaland					
5	Dikhu	NMPPL	186	31.03.14	EC not obtained by developer. FC not applicable as forest land is not involved.
Meghalaya					
6	Kynshi - I	AKPPL	270	31.03.15	EC & FC not obtained by developer.
Arunachal Pradesh					
7	Dibbin	KSKDHPL	120	04.12.09	EC accorded on 23.7.12. FC-I accorded on 7.2.12. FC-II not obtained.
8	Kalai-II	Kalai PPL	1200	27.03.15	EC accorded 20.5.15. FC-I and FC-II not obtained.
9	Heo	HPPL	240	28.07.15	EC accorded on 10.11.15. FC-I accorded on 27.10.15. FC-II not obtained.
10	Tato-I	SHPPL	186	28.10.15	EC accorded on 10.11.15. FC-I accorded on 27.10.15. FC-II not obtained.
1.	Talong Londa	GMR LHPL	225	16.08.13	EC accorded on 07.08.15. FC-I & FC-II not obtained.
2.	Etalin	EHEPCL	3097	12.07.13	EC recommended by EAC on 31.01.17. FC-I & FC-II not obtained.
3.	Lower Siang	JAPL	2700	16.02.10	EC & FC not obtained by developer.
4.	Hirong	JAPL	500	10.04.13	EC & FC not obtained by developer. However, as per MoEF&CC, matter of FC is closed vide letter dated 02.12.2015.

5.	Naying	NDSCPL	1000	11.09.13	EC & FC not obtained by developer. EC is linked with Siang BSR.
6.	Attunli	AHEPCL	680	02.07.18	Both EC and FC are not obtained.
7.	Nyamjang Chhu	NJCHPL	780	24.03.11	EC accorded on 19.04.12. FC-I accorded on 9.4.2012. NGT vide judgement dated 7.4.2016, has suspended EC till the time the studies are carried out.
8.	Demwe Lower	ADPL	1750	20.11.09	EC accorded on 12.02.10. FC-II accorded on 03.05.2013. As per NGT order dated 24.10.17, NBWL issue to reconsider by MoEF&CC.
9.	Nafra	SNEL	120	11.02.11	EC accorded on 19.08.13. FC-I accorded on 12.7.11 & FC-II accorded on 19.11.2012. Financial closure not achieved by the developer.
Total			13840		

B. Status of DPRs of 22 Hydro-Electric Schemes – DPR submitted but returned by CEA

Sl. No.	Scheme	State	Installed Capacity (MW)	Month of Return	Remarks / Reasons
10.	Mori Hanol	Uttarakhand	63	01/2010	DPR has been returned due to non-availability of updated hydrology. Also geological investigations are inadequate.
11.	Bogudiyar Sirkari Bhyol	Uttarakhand	146	09/2010	DPR has been returned due to inadequate geological investigations.
12.	Bara Banghal	Himachal Pradesh	200	06/2011	DPR returned due to inadequate geological investigations, environmental & wild life issues.
13.	Reoli Dugli	Himachal Pradesh	430	05/2019	Developer vide letter dated 29.08.2018 informed that the company has decided not to go ahead with the implementation of the project. In view of this, CEA returned the DPR.
14.	Seli	Himachal Pradesh	400	05/2019	Govt. of Himachal Pradesh vide letter dt. 23.09.17 have cancelled the allotment of Seli HEP in favour of SHPCL. In view of this, CEA returned the DPR.
15.	Dugar	Himachal Pradesh	449	05/2019	
16.	Sach Khas	Himachal Pradesh	267	05/2019	Developer vide letter dated 29.08.2018 informed that the company has decided not to go ahead with implementation of the project. In view of this, CEA returned the DPR.
17.	Teesta St.-II	Sikkim	480	05/2007	DPR has been returned due to inadequate geological investigations.
18.	Lethang	Sikkim	96	04/2010	DPR was not accepted for examination due to lacks of barrage v/s dam design, review of I.C., spillway capacity etc.
19.	Yamne St-II	Arunachal Pradesh	84	05/2011	DPR has been returned due to inadequate geological investigations.
20.	Hutong -II	Arunachal Pradesh	1200	05/2012	The DPR was returned as the scheme is now developed as storage scheme.
21.	Kalai-I	Arunachal Pradesh	1352	05/2012	STC decided that MFIPL should carry out the detailed investigation for the revised DPR.
22.	Pemashelphu	Arunachal Pradesh	90	02/2013	Due to non-replying of the comments and likely change in location of Dam and benefits from the project, DPR of project was returned.

23.	Sissiri	Arunachal Pradesh	100	02/2013	Project was under consideration of STC due to conversion of storage Scheme to ROR Scheme. STC Cleared the Scheme as ROR scheme vide letter dated-14.12.2012. presentation meeting held on 21.02.2013. DPR could not be accepted to detailed examination as representation of State Govt. pointed out that irrigation and drinking water component should be internal part of two project and cost of same should be included in cost of project. DPR returned to developer for sort out the issue with State Govt.
24.	Gimliang	Arunachal Pradesh	80	06/2013	DPR has been returned due to inadequate geological investigations.
25.	Raigam	Arunachal Pradesh	141	06/2013	
26.	Kangtang Shiri	Arunachal Pradesh	80	07/2013	Returned on 29.07.2013 due to inadequate investigation and in proper layout etc.
27.	Demwe Upper HEP	Arunachal Pradesh	1080	03/2015	Developer informed that due to lack of confidence in constructability of Dam considering its deep foundation, they are not in a position to finalize the type of dam and are still in consultation with the contractors in this regard. Hence the project was returned by CEA.
28.	Nyukcharang chu	Arunachal Pradesh	96	04/2015	DPR has been returned due to inadequate geological investigations.
29.	Subansiri Middle (Kamla)	Arunachal Pradesh	1800	01/2018	The projects were returned vide CEA letter dated 29.01.2018 and all the partial clearances issued till date were rescinded as no progress has been made by the Developer towards resolving the issues
30.	Magochu	Arunachal Pradesh	96	01/2018	
31.	Tagurshit	Ar. Pr.	74	06/2019	Developer vide letter dated 28.08.2018 informed that the company has decided not to go ahead with implementation of the project. In view of this, CEA returned the
Total			8804		

C. Status of 24 Hydro Electric Projects under Survey & Investigation

Sl. No.	Name of Scheme	Basin/River	District	Agency for DPR	Type	Installed Capacity (MW)
Category I: Schemes likely to cost more than Rs. 1000 Crores – DPR under purview of CEA for Concurrence						
Conventional HEPs						
Arunachal Pradesh						
32.	Oju	Subansiri	Upper Subansiri	Navayuga Engg. Co. Ltd.	ROR	1878
33.	Pauk	Siang	West Siang	Velcan Energy Pvt Ltd	ROR	145
Sub Total (Ar.Pr)						2023
Total Conventional HEP (Cat I)						2023
Category II: Schemes likely to cost less than Rs. 1000 Crores – DPR under purview of State for approval						
Arunachal Pradesh						
34.	Chomi	Subansiri	Kurung Kumey	Adveta Power	ROR	80
35.	Chela	Subansiri	Kurung Kumey	Adveta Power	ROR	75
36.	Badao	Kameng	East Kameng	Coastal Projects Pvt. Ltd.	ROR	66
37.	Para	Kameng	East Kameng	Coastal Projects Pvt. Ltd.	ROR	45
38.	Pachuk-II	Kameng	Pachuk	Energy development Co. Ltd	ROR	61
39.	Tsa Chu - I Lower	Tawang	Nykcharong chu	Energy development Co. Ltd	ROR	77
40.	Tsa Chu - II	Tawang	Nykcharong chu	Energy development Co. Ltd	ROR	67
41.	Pachuk-II Lower	Kameng	Pakke Bung	Energy development Co. Ltd	ROR	51
42.	Marijingla	Kameng	Kameng	Energy development Co.	ROR	39

				Ltd		
43.	Marijingla Lower	Kameng	Kameng	Energy development Co. Ltd	ROR	37
44.	Rego	Siang	West Siang	Greenko Energies Ltd.	ROR	97
45.	Rapum	Siang	West Siang	Greenko Energies Ltd.	ROR	66

46.	Pango	Siang	Upper Siang	Meenakshi Power Ltd.	ROR	96
47.	Sippi	Siang	Upper Siang	Meenakshi Power Ltd.	ROR	96
48.	Jidu (Yangsang)	Siang	Upper Siang	Meenakshi Power Ltd.	ROR	96
49.	Digin	Kameng	Sangti	Patel Hydro Power Pvt.Ltd.	ROR	46
50.	Panyor	Dikrong	Lower Subansiri	Rajratna Energy Holding Pvt. Ltd.	ROR	80
51.	Tidding-I	Lohit	Anjaw	Sai Krishnodaya Ind. (P) Ltd.	ROR	84
52.	Tidding-II	Lohit	Anjaw	Sai Krishnodaya Ind. (P) Ltd.	ROR	75
53.	Lower Yamne St-I	Siang	Upper Siang	Yamne Power Pvt. Ltd	ROR	75
54.	Lower Yamne St-II	Siang	Upper Siang	Yamne Power Pvt. Ltd	ROR	87
Himachal Pradesh						
55.	Tidong-II	Tidong	Kinnaur	Tidong Hydro Power Ltd.	ROR	60
Total (Category II)						1556
Total Conventional HEPs (Cat I + Cat II)						3579.0

D. Status of 26 Hydro Electric Projects where Survey & Investigation is held up

Sl. No.	Scheme	Basin/River	Installed Capacity (MW)	Agency	Date of Allotment/ MoA	Status / Reasons
Himachal Pradesh						
56.	Sumte Kothang	Spiti	130.00	Reliance Power Ltd.	31.12.2012	S&I held up due to opposition from locals and NGOs.
57.	Lara Sumta	Spiti	104.00	Reliance Power Ltd.	31.12.2012	S&I held up due to opposition from locals and NGOs.
Total (Himachal Pradesh)			234.00			
Uttarakhand						
58.	Urthing Sobla	Dhauligan ga	280.00	Reliance Power Ltd.		S&I held up as the project area falls under Askot Musk deer Sanctuary.
59.	Mapang - Bogidiyar	Gorigang a	200.00	GVK-L&T	07.05.2005	S&I held up due to Supreme Court order directing MoEF and State of Uttarakhand not to grant any Environmental Clearance or Forest Clearance for any hydroelectric project in the State of Uttarakhand until further orders.
Total (Uttarakhand)			480.00			
Arunachal Pradesh						
60.	Bhareli-II (Kameng-II)	Kameng	600.00	Mountain Falls Ltd.	23.11.2006	S&I held up due to project lie in Pakke Wild life Sanctuary. Dropped as per Kameng Basin study report.
61.	Papu	Papu	90.00	CESC Ltd.	16.05.2012	Issue of interference of levels with the Upstream project of M/s Vensar Energy Ltd, i.e Papu Valley HEP (45MW) requires to be resolved.
62.	Kameng Dam	Kameng	420.00	KSK Energy Ventures Ltd.	25.01.2007	MoEF did not issue ToR due to proximity to Pakke Tiger Reserve. All possible alternative site(s), the said proximity of tiger reserve persists due to which any project in this vicinity is not permitted and the project is dropped.

63.	Emra-I	Emra	275.00	Athena Energy Ventures Pvt. Ltd.	02.02.2008	No proper approach road to the project site. No progress is shown till date. Intent to Terminate by GoAP under process since 25/07/2018.
64.	Amulin	Mathun	420.00	Reliance Power Ltd.	03.02.2009	Commissioner (Power), GoAP stated in a meeting in the Ministry that approval has been accorded for termination of the project & letter for termination would be issued shortly.
65.	Emini	Mathun	500.00	Reliance Power Ltd.	03.02.2009	No progress after 1 years and 5 month since the approval of the Basin study hence, Intent to terminate by GoAP issued on 16/07/18
66.	Mihumdon	Dri	400.00	Reliance Power Ltd.	03.02.2009	Commissioner (Power), GoAP stated on a meeting in the Ministry that approval has been accorded for termination of the project & letter for termination would be issued shortly.
67.	Nalo	Subansiri	635.00	Indus Hydro Power	16.11.2010	First consultaion meeting held on 27.11.2013. Intent to terminate under process since 19.03/2018.
68.	Rho	Tawang	93.00	SEW Energy	2.3.2009	First consultation meeting held on 30.10.2013. The Developer were advised to speed up the implementation of the project and also pursue the Environmental clearance with MoEF & CC.
69.	Dardu	Pare	60.00	KVK Energy & Infrastructur e Ltd.	26.12.2007	No activity/progress in the project. Local public are demanding to hand over the project to CPSU. Intention to terminate by GoAP is under process since 10/04/18.
70.	Naba	Singit	1000.00	Abir Infrastructur e Pvt. Ltd.	21.06.2010	S&I held up due to unapproachable area/difficult & inhospitable terrain & local law & order problem. There is no activity in the project. 2nd show cause notice was issued by GoAP on 26/06/2015.
71.	Dengser	Subansiri	552.00	Coastal Infrastructre Pvt. Ltd.	26.04.2011	S&I held up due to unapproachable area/difficult & inhospitable terrain & local law & order problem. No activity in the project. 1st show cause notice was issued on 12/05/2015.
72.	Niare	Singit	800.00	Coastal Infrastructre Pvt. Ltd.	26.04.2011	S&I held up due to unapproachable area/difficult & inhospitable terrain & local law & order problem. There is no Activity in the project. 5th Show cause notice was issued by GoAP on 12/05/2015.
73.	Yamne-I	Yamne	111.00	S.S. Yamne Power Pvt. Ltd.	5.3.2009	First consultation meeting held on 30.07.2014. S&I held up. Local Problems in Siang Valley. Problems of law and order. Reply to final showcase notice not submitted. Hence under process for termination since 18/05/18.

74.	Emra-II	Emra	390.00	Athena Energy Ventures Pvt. Ltd.	02.02.2009	S&I held up. No road connectivity to project site. Local issues, communication problem. Facing local problem. developer was asked to complete the drilling work by march 2014. Till now no progress in Submission of DPR. Intent to Terminate under process since 25/07/2018.
75.	Anjaw	Lohit	270.00	Athena Energy Ventures Pvt. Ltd.	09.07.2007	First consultaion meeting held on 30.07.2014. S&I held up. No progress is shown by the Developer. The project will be considered for issuing of Intent to terminate.
76.	Dinchang	Digo	252.00	KSK Energy Ventures Ltd	11.9.2007	DPR preparation is in advanced stage of completion but not completed due to various reasons. GoAP has issued termination notice to which Developer pleaded not to withdraw the project.
77.	Ithun-I	Ithun	84.00	JVKIL Consortium	29.8.2008	Non-operationalization of Hunli-Desali road. Very slow progress, hence under process for Intent to Terminate by GoAP since 19/07/2018.
78.	Subansiri Upper	Singit	1800.00	KSK Energy Ventures Ltd	18.03.2010	S&I held up due to lack of clarity on funding of Flood Moderation cost. there is an issue regarding who will bear the cost of flood moderation. As per CERC's Regulations the cost of flood moderation components cannot be loaded on tariff.
79.	New Melling	Tawang	90.00	SEW Energy	23.02.2010	S&I held up due to no activity/progress in the project.
	Total (Ar. Pradesh)		8842.00			
	Meghalaya					
90.	Kynshi-II	Kynshi	450.00	GoMe & Jaiprakash Power Venture Ltd. (JV)	11.12.2007	S&I held up on account of non-finalisation of dam location/height due to deposit of Uranium. The installed capacity is revised to 325 MW.
	Total (Meghalaya)		450.00			
	Sikkim					
91.	Suntaleytar	Rangpo Chu	40.00	Hindustan Electric Power Ltd.	LOI date 23.02.12	S&I to be taken up after finalization of MOA.
	Total (Sikkim)		40.00			
	Total (All India)		10046.00			
	Grand Total (A+B+C+D)		36,269.00			
